



भारत सरकार
Government of India
वित्त मन्त्रालय
Ministry of Finance

प्रतिभूति अपीलीय न्यायधिकरण
Securities Appellate Tribunal

अरनेस्ट हाऊस, 14वाँ तल, नरिमान पॉइंट, मुंबई - 400 021
Earnest House, 14th Floor, Nariman Point, Mumbai - 400 021
Tel.: 022-22021520 Fax : 022-22021341

Ref. No.: SAT/Admn./2020-21/1399

Date: 18 September, 2020

NOTIFICATION Date: 18-09-2020

Sub:- Extending the closure of the Tribunal till 01st October, 2020 due to general lockdown by the Government.

Since the State of Maharashtra has announced extension of the general lockdown in containment zones till 30th September, 2020 based on the Central Government's MHA Order dated 29th August, 2020, the Hon'ble Presiding Officer and the Members of SAT, are of the view that Tribunal shall further remained closed up to 01/10/2020 however with the following directions:

1. The directions already issued and permitted from time to time shall be continued and all earlier orders shall be aligned with the present order and shall remain in force up to and inclusive of 1st October, 2020
2. The judicial work of the Tribunal shall further remain suspended till 01st October, 2020.
3. The cases fixed for hearing for the period from 21st September, 2020 to 1st October, 2020 will be adjourned and rescheduled as per the table given below:-


Cases fixed for hearing on (1)	Next date of hearing (2)
21/09/2020	07/12/2020
22/09/2020	08/12/2020
23/09/2020	09/12/2020
24/09/2020	10/12/2020
25/09/2020	11/12/2020
28/09/2020	14/12/2020
29/09/2020	15/12/2020
30/09/2020	16/12/2020
01/10/2020	17/12/2020

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4. Interim orders, if any, which are operating shall remain in force till the next date of hearing.
5. The Tribunal will function through video conference from 21/09/2020 from 11.30 a.m. to 04.30 p.m. until further orders.
6. Office of the Registry shall function from 21/09/2020 from 11.00 a.m. to 04.30 p.m. until further orders with limited staff for the purpose of administrative work.
7. In case of extreme urgent matters, parties may file cases by adopting Standard Operating Procedures (SOPs) laid down in notification dt. 28/04/2020 and 02/06/2020. Parties are required to contact the Assistant (Judicial) on his cell No.9819424045 and on Email address: 'registrar-sat@nic.in' who, in turn, will place the matter before the Hon'ble Presiding Officer / Members for appropriate orders.
8. This issues by the order of the Hon'ble Presiding Officer, SAT

Dt.18/09/2020


Registrar
18/9/2020
Securities Appellate Tribunal,
Mumbai.